

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.165/2011**

Sub: Miscellaneous petition under Regulations 29 Power to Relax of the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for recovery of System Operation Charges (RLDC Charges) for the period 2009-14.

Date of hearing : 4.8.2011

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Powerlinks Transmission limited, New Delhi

Respondents : Power Grid Corporation of India Limited, Gurgaon

Proforma Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur and others

Parties present : Shri Ajay Bagri, PTL  
Miss Nita Jha, PTL

**Record of Proceedings**

Through this application, the petitioner Powerlinks Transmission Limited has prayed as under:

- (i) Make appropriate provision in Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for billing of fees and charges directly by the POSOCO to the long-term customers i.e DICs (Designated ISTS Customers) (Proforma respondents in the application); and
- (ii) Until the amendment of Regulations or if decided otherwise, allow to recover the RLDC charges paid/payable along with one time registration fees, reimbursement of publication expenses, other expenditure relating to the petition and pre-incorporation expenses etc from DIC`s.

2. After hearing representative of the petitioner, the Commission directed to admit the petition and issue notice to the respondents.
  
3. The petitioner was directed to serve copy of the petition on the respondents, if already not done, latest by 10.8.2011. The respondents may file their reply on affidavit latest by 26.8.2011, with advance copy to the petitioner. Rejoinder, if any, may be filed by the petitioner, latest by 9.9.2011.
  
4. The petition shall be listed for hearing on 20.9.2011.

Sd/-  
(T. Rout)  
Joint Chief (Law)